

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI


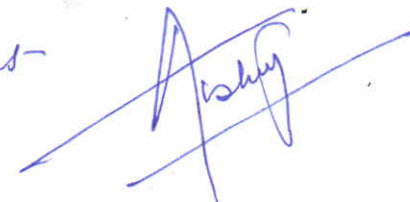
C. P. NO. 86(ND)10
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2016**

NAME OF THE COMPANY: Sh. Prakash Chand V/s. Proten Impex Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Amit Jain	Adv.	Petitioner	
2	ANSHUJ DHINGRA	Adv.	Respondent	

ORDER

The case has been transferred from Court No.II.

2. A request for adjournment is being made by the ld. Counsels to address the final arguments. At their request, the matter is adjourned to 26.10.2016.


(Ina Malhotra)
Member Judicial